

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

SPECIALIZED TRAINING PROGRAMME FOR PROSECUTORS

09.08.2017 & 10.08.2017

VENUE – BRBRAITT, CANTONMENT BOARD,
RIDGE ROAD SOUTH CIVIL LINES, JABALPUR

PROGRAMME

DAY ONE – 09.08.2017 (Wednesday)

- 10.30 a.m. to 11.00 a.m. Inauguration of Programme
- By **Shri Mohd. Fahim Anwar,**
 Registrar General,
 High Court of M.P., Jabalpur
 &
 Shri Rajendra Kumar, Director,
 Directorate of Public Prosecution
- (Followed by Group Photo session)*
- 11.00 a.m. to 11.45 a.m. Role of Prosecutor in preparation and conduct of trials
- By **Shri Shirish Kailash Shukul,**
 Dy. Secretary, MPSLSA
- 11.45 a.m. to 12.00 a.m. TEA BREAK**
- 12.00 p.m. to 1.15 p.m. Issues relating to Bail, Supurdagi and Final Report & duties and responsibilities of Prosecutors
- By **Shri Samresh Singh,**
 Deputy Director, MPSJA
- 1.15 p.m. to 2.15 p.m. LUNCH BREAK**
- 2.15 p.m. to 3.15 p.m. Key issues relating to Electronic Evidence
- By **Shri Vidhan Maheshwari,**
 OSD, MPSJA
- 3.15 p.m. to 3.30 p.m. TEA BREAK**
- 3.30 p.m. to 5.00 p.m. Procedural aspects of examination of witnesses and Duty of Prosecutor in recording of evidence
- By **Sanjeev Kalgaonkar,**
 Director Incharge, MPSJA

DAY TWO – 10.08.2017 (Thursday)

- 10.15 a.m. to 11.30 a.m. Medico legal aspects in criminal trial
– By **Dr. Vivek Shrivastava, Asst. Professor (Forensic)**
NCSB Medical College, Jabalpur
&
Dr. Ashok Najan, Asst. Professor
NCSB Medical College, Jabalpur
- 11.30 a.m. to 11.45 a.m. TEA BREAK**
- 11.45 p.m. to 1.00 p.m. Salient features of Sections 311, 319, 320 and 321 of Cr. P. C.
– By **Shri Samresh Singh,**
Deputy Director, MPSJA
- 1.00 p.m. to 2.00 p.m. LUNCH BREAK**
- 2.00 p.m. to 3.15 p.m. Key issues relating to Wild Life Protection Act, 1972
– By **Shri Yash Kumar Soni,**
Advocate
- 3.15 p.m. to 3.30 p.m. TEA BREAK**
- 3.30 p.m. to 4.30 p.m. Law relating to perjury and role of prosecutors
– By **Shri P.C. Gupta,**
ADJ, Jabalpur
- 4.30 p.m. to 5.00 p.m. Open interactive session
Followed by Valedictory session

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones is strictly prohibited in the lecture room

DIRECTOR IN-CHARGE